

National Company Law Tribunal

Allahabad Bench

CP NO. 113/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Hirani Foils & Printers Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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2.

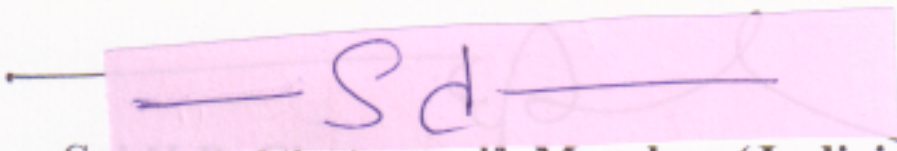
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There is no representation from petitioner side. The petitioner counsel Shri Shobhit Chauhan submits a letter seeking for adjournment in the case due to his personal difficulty to appear today in the court.

In the present matter the report of the ROC now has been filed. However, reply/comments on the report is awaited.

The matter be listed on 6th September, 2017.

Dated: 11.08.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
P.K. Jyoti